

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 3221
TO BE ANSWERED ON 23.03.2022

MOU FOR FOOD PRODUCT STANDARDS

3221. COL. RAJYAVARDHAN RATHORE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has signed an Memorandum of Understanding (MoU) with any country to mutually recognize each other's food product standards and if so, the details thereof;
- (b) if not, whether talks have been initiated by the Ministry to enter into such agreements; and
- (c) if so, the details in this regard?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI ASHWINI KUMAR CHOUBEY)

(a) : No, Sir.

(b) & (c) : Preliminary discussion have been held on the issue of mutual recognition of food standards and food control systems between the Food Safety and Standards Authority of India (FSSAI) and the Bhutan Agriculture and Food Regulatory Authority (BAFRA).
